

2

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/136/2016
NAME OF THE PETITIONER(S) : Serum Institute of India Limited & 5 Others
NAME OF THE RESPONDENT(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	Akhil Jain for T.K. Bhaskar	Counsel for R1-7	
2.	Prashanth B. (for) (Chitra N. N. N.)	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Counsel for R1 to R7 present and prayed time for filing counter in CA 77/2017 filed by the petitioner. Counsel for R9 called absent. Time extended at request. Put up on 06.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

bc